GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 251 ANSWERED ON 12TH DECEMBER, 2024

INTEGRATED ROAD ACCIDENT DATABASE

*251. SHRI SUDHAKAR SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the current status of implementation of the Integrated Road Accident Database (IRAD) system across the country and the number of the States who have fully adopted this system;
- (b) the number of road accidents reported through IRAD since its implementation, along with the measures taken to analyze and address the identified causes, State-wise;
- (c) the steps taken/being taken to ensure the timely creation of accident IDs under IRAD to provide prompt assistance and compensation to accident victims; and
- (d) the manner in which the Government is using data from IRAD to formulate policies for reducing road accidents and the improvements observed in accident-prone areas as a result thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. *251 FOR ANSWER ON 12.12.2024, ASKED BY SHRI SUDHAKAR SINGH REGARDING INTEGRATED ROAD ACCIDENT DATABASE.

(a) and (b) The Integrated Road Accident Database (iRAD) system has been rolled out in all the States/ UTs. State-wise dates of roll out and number of road accidents reported by the States/UTs on the system till 09 December, 2024 is given at Annexure. A total of 14,10,590 number of road accidents have been reported on the System till-date since the roll-out of iRAD system. The accident details along with inspection/certification request are forwarded by Police Department to concerned stakeholder departments i.e. Transport, Health and Roads/ Highways.

Based on findings/outcomes of inspection by the concerned Department, various road safety measures such as effective implementation of enforcement measures including placement of electronic enforcement devices, rectification and improvement of roads/ highways infrastructure etc. are implemented.

(c) The Government has assigned the development and implementation of iRAD to National Informatics Centre (NIC). State Rollout Managers (SRMs) and District Rollout Managers (DRMs) have been deployed under iRAD for training, awareness and proper usage of the application by various stakeholders like Police, Transport, Highways and Health across the States. These initiatives are taken to train and sensitize the field officers for timely creation of accident IDs and capture the accident details on the accident spots.

The Government has implemented pilot program for providing cashless treatment to road accident victims. iRAD system has been integrated with Transaction Management System (TMS) of National Health Authority (NHA) for smooth implementation of the program.

- (d) Whilst the data flow in iRAD is recent (approximately 2 years), some of the steps/ policy decisions taken to ensure reduction in road accidents though integrated planning and coordinated implementation are as under:
 - The iRAD has been integrated with PM Gati Shakti. The integration helps to identify accident-prone areas in planning and design stage so that adequate safety measures may be finalized in the design and development of new highway projects.

- Government vide circular dated 27.02.2024 has issued directions to road owning agencies including States/UTs for immediate short term rectification measures on the accident spots recorded on iRAD System. The progress of same is monitored on regular basis. Out of total 86,515 highway road inspection requests raised by Police to the Roadowning agencies, 64376 (74%) requests have been inspected and report uploaded on the system.
- The accident data is analyzed using grid analysis to identify top accident locations based on no. of accidents, no. of persons involved, etc. for planning interventions accordingly. Moreover, transition matrix has also been built in to analyse the accident trends between two time periods.
- iRAD is also helpful for conducting impact assessment of various rectification measures undertaken. Impact assessment of 4816 rectified blackspots was carried out for determining the efficacy of road engineering measures in reducing crashes and fatalities. It was observed that there is approximately 85% positive impact (reduction in crashes and fatalities where spot has been rectified).
- iRAD is also used for identification of corridors of continuous 5 km length, where no road accident fatalities have occurred.

ANNEXURE REFERRED TO IN REPLY TO PART (a) and (b) OF LOK SABHA STARRED QUESTION NO. 251 FOR ANSWER ON 12.12.2024 ASKED BY SHRI SUDHAKAR SINGH REGARDING INTEGRATED ROAD ACCIDENT DATABASE.

State-wise date of roll out of iRAD system and number of Road Accidents reported on the System (as on 9/12/2024)

S. No	State	Roll out date	Number of Accidents
1	ANDAMAN & NICOBAR	27.12.2021	368
2	ANDHRA PRADESH	01.03.2022	51,174
3	ARUNACHAL PRADESH	21.02.2022	393
4	ASSAM	20.06.2022	27,214
5	BIHAR	13.01.2022	31,474
6	CHANDIGARH	22.04.2022	2,996
7	CHHATTISGARH	01.08.2021	38,480
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	30.08.2022	395
9	DELHI	28.03.2022	17,016
10	GOA	13.10.2021	8,147
11	GUJARAT	01.05.2022	51,064
12	HARYANA	02.01.2022	30,115
13	HIMACHAL PRADESH	17.11.2022	4,902
14	JAMMU & KASHMIR	20.06.2022	13,710
15	JHARKHAND	01.06.2022	10,780
16	KARNATAKA	15.02.2021	142,770
17	KERALA	15.11.2021	136,816
18	LADAKH	27.04.2022	697

19	LAKSHADWEEP	11.01.2022	10
20	MADHYA PRADESH	19.02.2021	181,479
21	MAHARASHTRA	15.02.2021	117,872
22	MANIPUR	28.01.2022	1,010
23	MEGHALAYA	12.10.2021	563
24	MIZORAM	15.09.2021	457
25	NAGALAND	05.04.2022	554
26	ODISHA	15.08.2021	27,005
27	PUDUCHERRY	04.10.2021	4,286
28	PUNJAB	01.04.2022	1,800
29	RAJASTHAN	15.02.2021	86,255
30	SIKKIM	31.01.2022	488
31	TAMIL NADU	15.02.2021	197,097
32	TELANGANA	09.08.2021	46,282
33	TRIPURA	15.02.2022	1,702
34	UTTARAKHAND	22.01.2022	4,337
35	UTTAR PRADESH	15.02.2021	150,107
36	WEST BENGAL	28.11.2022	20,775
Tota	TRIPURA 15.02.2022 34 UTTARAKHAND 22.01.2022 35 UTTAR PRADESH 15.02.2021 36 WEST BENGAL 28.11.2022		14,10,590
